

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 17th Mar 2020

PRESENT:

Shri. Ashok Kumar Borah, Member (Judicial)

&

Shri. Veera Brahma Rao Arekapudi, Member(Technical)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/ 19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

17th March 2020

ORDER

TCP/11/KOB/ 19

None for the parties. Adjourned to **24.4.2020**.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)

In view of Notification dt. 14/4/2020, the case is
renotified to 22/5/2020.

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